

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.08.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5793 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees Provident Fund Organisation Vs. Satyendra Prasad Khorania, RP of Swastik Copper Pvt Ltd.	Saurabh Kansal

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

**By order
-sd/-
Assistant Registrar**